NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/212/ (IB)/2017

NAME OF THE PETITIONER(S)

: GAIL INDIA LTD

NAME OF THE RESPONDENT(S)

: BOSS PROFILES LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Vikeam-P-Jain (Proxy Coursel) You Sivanan daraj

Coursel for Petitions

ORDER

Counsel for Petitioner present. Counsel for Respondent absent. Counsel for Petitioner submitted that there is a chance for settlement in the matter and prayed for time. At request, time is enlarged. Put up on 28.08.2017 at 10.30 A.M.

> (K. ANANTHA PADMANABHASWAMY) MEMBER (JUDICIAL)

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